

NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH
NEW DELHI

C.P NO.61(ND)/2017
CA NO.

CORAM:

SH. R.VARADHARAJAN
Hon'ble Member (J)


Ms. Deepa Krishan
Hon'ble Member (T)

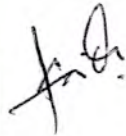
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE SPECIAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.05.2017

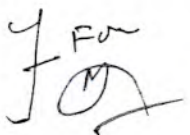
NAME OF THE COMPANY: Rohit Relan & Ors.
Vs
Sharda Motor Industries Ltd. & Ors,

SECTION OF THE COMPANIES ACT: 241-242

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

1. Mr. V. Granda Sr. Adv.	} For Petitioners	
2. Mr. Arun Kathpalia Sr. Adv.		
3. Mr. Pawan Sharma Adv.		
4. Mr. Anuj Shah Adv.		
5. Ms. Nisifi Jolly Adv.		

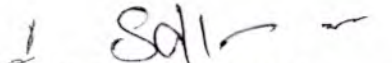
1. MR. SUDIPTO SARKAR, SR. ADV - FOR RESPONDENT No.1	} For R1-6	
2. MR. AKHIL SIBAL, SR. ADV - FOR RESPONDENT No.2-6		
3. MR. AJAY ROY, ADV		
④. MS. SMARIKA SINGH, ADV		
⑤. MR. IHKEYA SIKHAR, ADV		
⑥. MR. SAIFUR R. PARIDI, ADV		
⑦. MS. RUCHI KUMAR, ADV		

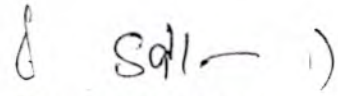
⑧. MS. MALINI JUD, ADV	} For R-7	
⑨. MS. VIKAS MISHRA, ADV		

Contd

ORDER

Learned Counsel for the parties are present. At the request of the Ld. Counsel, the matter is adjourned to 22.5.2017.


(DEÉPA KRISHAN)
MEMBER (TECHNICAL)


(R. VARADHARAJAN)
MEMBER (JUDICIAL)

Surjit
19.5.2017